

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-418(ND)18

COARM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2019**

**NAME OF THE COMPANY: M/s. Alloys & Metals (INDIA) V/s. M/s. Hindustan
Paper Corporation Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

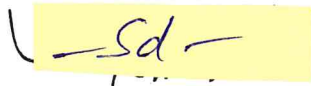
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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Present for the Petitioner: Mr. Aditya Sandilya, Advocate

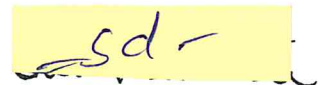
Present for the Respondent: Mr. Vivek Sibal, Advocate for RP

ORDER

CA-761,762 & 763 has been filed by an intervenor. Notice of the same is accepted by Id. Counsel for the RP. List these applications for disposal on 25th March, 2019. Reply if any be filed.



(V.K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)